

**PROGRAMME**  
**Subject : "Dispute Settlement and Protection of Consumer Rights in the Telecom and Broadcasting Sectors"**  
**20<sup>th</sup> January 2008**  
**At The Oberoi Grand, Kolkata**

09.30 am to 10.00 am Registration of delegates

**INAUGURAL SESSION**

- 10.00am to 10.10am Address by **Shri R. Bandyopadhyay**, Special Secretary, Department of Telecommunication
- 10.10am to 10.20 am Presentation by **Shri Nripendra Misra**, Chairperson TRAI on "Overview of the Telecom Scenario in India, including Rapidly Changing Technology in the Telecom, Cable and Broadcasting Sectors".
- 10.20 am to 10.30 am Address by Hon'ble **Mr. Justice Chittatosh Mookerjee**, Former Chief Justice of High Court of Calcutta and Bombay.
- 10.30 am to 10.40 am Address by **Hon'ble Mr. Justice S.C. Sen** Former Judge of Supreme Court and Former Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT) on "Evolving Dispute Resolution Scenario in Telecom and Broadcasting Sectors"
- 10.40.am to 10.50 am Address by **Hon'ble Mr Justice Surinder Singh Nijjar**, Chief Justice, Calcutta High Court
- 10.50 am to 11.00 am Inaugural Address by **Hon'ble Mr Justice Tarun Chatterjee**, Judge, Supreme Court of India.
- 11.00 am to 11.10 am Address by **Hon'ble Mr. Justice Arun Kumar**, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).

**Tea Break**

**BUSINESS SSESSION-1**

- 11.30 am to 11.40 am Opening remarks and introduction of the panelists by Chairman of the session, **Shri Balai Chandra Ray**, Advocate General, West Bengal
- 11.40 am to 12.40 pm Presentations by:
- (i) Mr. Manjul Bajpai, Advocate on "Status of Dispute Settlement Mechanism in Telecom and Broadcasting Sectors".
  - (ii) Mr. Kuldeep Goyal, CMD, BSNL on "Growth of Telecom Sector in India and Challenges Ahead".
  - (iii) Mr. Paritosh Joshi, President, Star India Pvt. Ltd. on "Growth of Broadcasting and Cable Sectors in India and Challenges Ahead".
  - (iv) Mr. N.K. Mangla, Head Regulatory Department Reliance Communications Ltd. on "Regulations in the Era of Rapid Technological Changes."
  - (v) Shri N.K.Goyal, Chairman Emeritus, TEMA, "Technological Changes in Telecom and Broadcasting Sectors".
- 12.40 pm to 1.10 pm Interactive Session between the panelists and the audience.

## LUNCH

### BUSINESS SESSION – 2

- 01.40 pm to 01.50 pm Opening remarks and introduction of the panelists by Chairman of the Session, **Lt. General (Retd.) D.P Sehgal**, Former Member TDSAT.
- 01.50 pm to 03.10 pm Presentations by: -
- (i) Mr. Ramji Srinivasan, Advocate on "Consumer Rights Under TRAI 1997 and Redressal of Consumer Grievances".
  - (ii) Shri Dileep Singh Mehta, Chairman, M/s CableComm Services Pvt Ltd. on "Role of Multi-System Operators in the Implementation of Conditional Access system".
  - (iii) Dr. S.K. Chakravarty , CGM, Calcutta Telephones, BSNL on "Redressal of Consumer Grievances in BSNL".
  - (iv) Ms. Roop Sharma, President, Cable Federation of India on "DTH and its Impact on Cable Services"
  - (v) Mr. Prabir Basu, General Secretary, Consumer Unity and Guidance Forum, Kolkata on "Consumerism: Need for More Effective Mechanism for Redressal of Grievances in Telecom and Broadcasting Sectors."
- 03.10 pm to 3.40 pm Interactive Session between panelists and the audience
- 03.40 pm to 3.55 pm Summarising of the deliberations of the seminar by **Lt. General D.P. Sehgal**
- 03.55 pm to 4.05 pm Valedictory address by **Ms. Asha Swarup**, Secretary, Ministry of Information and Broadcasting
- 04.05 pm to 4.15 pm Vote of thanks by **Mr. Ajay K. Agnihotri**, Registrar, TDSAT

## TEA

